

(e) Supply of boats, has started and two boats have been delivered to Gujarat so far. The supply schedule of boats has been finalised to complete supply of all the allocated boats by October, 2010.

(f) The Border Guarding Forces (BSF) has been deployed at Indo-Pak International Border in Gujarat. BSF is carrying out round the clock surveillance and patrolling and adequate steps are taken for effective patrolling on the border.

(g) No, Sir. Indian Coast Guard is regularly deploying ships and aircrafts between Sir Creek and Jakhau. Hovercrafts and Interceptor Boats also are deployed from Jakhau to carry out patrol of sensitive areas between Sir Creek and Jakhau along the coast. BSF is also manning the area under their jurisdiction with sufficient number of available watercrafts and other vessels.

Setting up of National Counter Terrorism Centres

1224. SHRI NANDAMURI HARIKRISHNA:

SHRI M.V MYSURA REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is very soon going to set up National Counter Terrorism Centre in the country;

(b) if so, whether the Centres are going to be established at the district level or at the State level;

(c) whether there are any plans to take up this subject in view of its importance as a part of Government's 100 days internal security programme; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) The government of India is proposing to establish a focused institutionalized mechanism in the form of a National Counter Terrorism Centre (NCTC), with the aim of taking pro-active counter-terrorism measures complementing with other concerned agencies.

Discussion with Chief Ministers over Naxal Problem

1225. DR. T. SUBBARAMI REDDY:

PROF. ALKA BALRAM KSHATRIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his Ministry had discussed Naxal menace with Chief Ministers of States and also discussed security scenario in the country after 26th November, 2008 Mumbai attack;

(b) if so, whether he has requested Chief Ministers of 9 Naxal affected States to stay back after January 6, meet to have an exclusive session on the problem of Left Wing extremism; and

(c) if so, the outcome of discussions held and to what extent State Governments alongwith Union Government have been able to check Naxal menace in various States in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Yes, Sir. A meeting of Chief Ministers of seven naxal affected States of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Maharashtra, Orissa and West Bengal with Union Home Minister was held on 7th January 2009. During the meeting, there was a consensus to launch coordinated joint anti-naxal operations and to focus on the development fronts including capacity building of security forces.

State Governments take appropriate action and Central Government supplements their efforts and resources. Monitoring, review and evaluation of the naxal situation for appropriate counter action is a continuous process.

Impact Assessment Study of MPF Scheme

1226. SHRIMATI SHOBHANA BHARTIA:

SHRI VIJAY JAWAHARLAL DARDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Bureau of Police Research and Development (BPRD) has conducted an impact assessment study of the Modernisation of Police Forces (MPFs) scheme;

(b) if so, the outcome of the study conducted by BPRD;

(c) whether Government has since taken any steps to modernize the police forces in the wake of BPRD studies and reports; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir. The Bureau of Police Research & Development had conducted an Impact Assessment Study of Modernisation of Police Forces Scheme in the year 2006. The study has observed that the overall impact of police modernization has reflected in improved communication facilities, greater mobility, improved visibility and better police presence; improved housing facilities; better police buildings; increased training facilities with latest training gadgets; better networking and computerization of police offices, availability of improved and advanced weaponry to fight militancy; better operational efficiency and investigation skills, well coordinated, timely and effective response to problems; improved service delivery; and increased public confidence and satisfaction.

(c) and (d) Modernisation of State Police Forces is an ongoing process and the Government on a continuous basis takes necessary steps and measures to ensure that the police forces are equipped with modern weapons and technologies to effectively deal with security threats. The State Governments have been provided funds under the MPF Scheme during the last three years 2006-07, 2007-08 and 2008-09 as under towards modernization of the State Police Forces:

Year	Funds released under MPF Scheme (Rs. in crore)
2006-07	1065.22
2007-08	1248.70
2008-09	1157.64